

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.06.2026

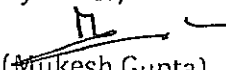
ORDER NO. 73 of 2026

Hon'ble President is pleased to order the sitting commencing from 08.06.2026 until further orders for CESTAT, Chennai as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 08.06.2026 until further orders	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Customs Division Bench matters
	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) and Mr. Ajayan T. V., Hon'ble Member (Judicial)	Excise and Service Tax Division Bench matters

Note:

1 In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar CESTAT Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy


Deputy Registrar